

12.36 hrs.

it as a Counter Magnet City.

Bareilly is situated on National Highway No. 24 between Delhi and Lucknow. There is a heavy load of traffic. A proposal relating to construct a bypass and widen the existing National Highway No. 24, has been under consideration for a long time.

I request the Central Government to take immediate action to construct a bypass in Bareilly and widen the above road keeping in view the urgent need therefor.

- (ix) **Need to clear the proposal and provide funds for reconstruction of certain major bridge in Orissa**

[English]

SHRI GOPI NATH GAJAPATHI (Berhampur): The proposal for reconstruction of some major bridges in Orissa, namely, Rushikulya Bridge Badanadi Bridge at Aska, Godahada Bridge near Malabhanja, another near Hinjilikatu, Jarou No. 1 near Soroda and Loharkhandi Bridge near Bhanja Nagar of Ganjam district in Orissa have been pending since 1990. All these bridges are badly damaged and parts thereof have been washed away due to unprecedented floods during July and November, 1990. An estimate had been made for Rs. 32.50 crore towards the reconstruction of these bridges and submitted before the Central Government for World Bank's assistance. The World Bank team visited the sites from 3.10.1991 to 6.10.1991. Thereafter, no steps have been taken for sanctioning funds for these six bridges.

The people of Ganjam district are facing a serious problem on account of the disruption of roads, following the damage of these bridges. Hence, I urge the Hon. Minister of Surface Transport to expedite funds sanctioning for these projects to enable reconstruction and repairing works expeditiously.

STATUTORY RESOLUTIONS RE.  
APPROVAL OF PROCLAMATION IN  
RELATION TO THE STATES OF UTTAR  
PRADESH, MADHYA PRADESH,  
HIMACHAL PRADESH AND RAJASTHAN  
- CONTD.

[English]

MR. DEPUTY-SPEAKER: We will now continue further discussion on the Statutory Resolutions in respect of Uttar Pradesh, Madhya Pradesh, Himachal Pradesh and Rajasthan.

Shri R. Jeevarathinam.

Shri S.B. Chavan, the Home Minister.

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Mr. Deputy-Speaker, I rise to reply to the debate on the Notifications which have been issued in respect of the four States, namely, Uttar Pradesh, Rajasthan and Madhya Pradesh where the President's rule has been imposed. I have to express my gratefulness to all the hon. Members who have participated in the debate. (Interruptions)

[Translation]

SHRI SWAMI CHINMAYANAND (Badaun): Mr. Deputy Speaker, Sir, I would like to request the Minister of Home Affairs that a ban has been imposed on 'darshan' in Ayodhya for the last 15 days.... (Interruptions)

12.37 hrs

At this stage, Shri Madan Lal Khurana and some other hon. Members came and stood near the Table.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER: You kindly hear me. You try to listen to me. (Interruptions)